



**GOVERNMENT OF KERALA**  
**Abstract**

Lockdown declared in the nation consequent to the Novel Corona Virus (Covid-19) outbreak- Extension of Deputation of Officers during the Currency of Lockdown – time limit extended - Orders issued.

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**FINANCE (RULES – A) DEPARTMENT**

**G.O (P) No. 69/2020/Fin. Dated, Thiruvananthapuram, 29/05/2020.**  
Read :- G.O(P)No.52/2020/Fin dated 29.04.2020.

**ORDER**

As per the Government Order cited, the deputation of officers whose period of deputation expired during the currency of lockdown declared in the nation consequent to the Novel Corona Virus (Covid-19) outbreak has been extended upto 31.05.2020 with direction to revert them to parent department on 31.05.2020, unless the competent authority extended the period of deputation on or before 31.05.2020.

2. Now Government are pleased to extend further the period of deputation, which expired during the currency of the lockdown restrictions, upto 30.06.2020 in relaxation of Rule 140(c) Part 1 Kerala Service Rules. The officers will be reverted to the parent departments on 30.06.2020, unless the competent authority extended the period of deputation on or before 30.06.2020.

**By order of the Governor**  
**RAJESH KUMAR SINGH IAS**

**ADDITIONAL CHIEF SECRETARY (FINANCE)**

To

The Principal Accountant General (A&E), Kerala, Thiruvananthapuram

The Principal Accountant General (G&SSA), Kerala, Thiruvananthapuram.

The Accountant General (E&RSA), Kerala, Thiruvananthapuram.

All Heads of Departments and Offices.  
All Departments and Sections of the Secretariat.  
The Director of Treasuries, Thiruvananthapuram.  
The Secretary, K.P.S.C, Thiruvananthapuram (with C.L.).  
The General Manager, K.S.R.T.C., Thiruvananthapuram.  
The Registrar, High Court of Kerala, Ernakulam (with C.L.).  
The Registrar, University of Kerala/Kochi/Calicut/Mahatma Gandhi/ Kannur  
The Registrar, Fisheries University. (With C.L)  
The Registrar, Kerala Veterinary and Animal Science University (With C.L)  
The Registrar, Kerala University of Health & Allied Sciences (With C.L)  
The Registrar, National University of Advance Legal Studies (With C.L)  
The Registrar, Central University of Kerala (With C.L)  
The Registrar, Thunchath Ezhuthachan Malayalam University (With C.L)  
The Registrar, Kerala Lok Ayukta, Thiruvananthapuram.  
The Registrar, Kerala Agricultural University, Mannuthi.  
The Secretary, Ombudsman for Local Self Government, Thiruvananthapuram.  
The Advocate General, Kerala, Ernakulam (with C.L.).  
The Secretary K.S.E.B, Thiruvananthapuram (with C.L.).  
All Principal Secretaries/Secretaries/Special Secretaries/Additional Secretaries/  
Joint Secretaries/ Deputy Secretaries/Under Secretaries to Government.  
The Secretary to Governor, Raj Bhavan.  
The Private Secretary to Speaker/Deputy Speaker of the Legislative Assembly.  
The Additional Secretary to the Chief Secretary.  
The Secretary, Human Rights Commission, Thiruvananthapuram.  
The Registrar, Sree Sankara Sanskrit University, Kalady (with C.L.).  
The Private Secretaries to the Chief Minister and other Ministers.  
The Private Secretary to the Leader of Opposition.  
The State Election Commissioner, Kerala, Thiruvananthapuram.  
The State Chief Information Commissioner (with C.L.).  
The Nodal Officer, [www.finance.kerala.gov.in](http://www.finance.kerala.gov.in).  
Web & New Media.  
The Stock File/Office Copy (1492777).

Forwarded / By order,



Accounts Officer.